

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 410
IA/4788/ND/2022 IN IB/256/ND/2021

IN THE MATTER OF:

Ford Credit India Pvt Ltd	...	Applicant
Versus		
Ritu Bhatia	...	Respondent

Under Section 95 (1) of IBC,2016.

Order delivered on 19.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Adv. Ekta Gambhir
For the Respondent	:
For the PG	: Adv. Gautam Singhal, Adv. Rajat Chaudhary, Adv. Aastha Vishnoi for PG i.e. Ritu Bhatia

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **13.05.2024**.

Sd/-
(Court Officer)